

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/947/2023 in MA No.2/2022 Contempt Petition (IBC)/2/2023 IA (IBC)/357/2023 and IA (IBC)/1314/2023 in CP(IB) No.294/7/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>IVRCL Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>IVRCL Limited</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/947/2023 in MA No.2/2022**

**Present:** Ld. Senior Counsel Mr. Avinash Desai along with Mr. Bhupesh, Mr. Amir Bavani and Ms. Rishika Kumar for the Applicant.  
Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

At the request of the Counsel for the Applicant, **matter is adjourned to 19.06.2024.**

**Contempt Petition (IBC)/2/2023**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Applicant.  
Ld. Senior Counsel Mr. Avinash Desai along with Mr. Bhupesh, Mr. Amir Bavani and Ms. Rishika Kumar for the R1, R3 to R6.

At the request of the Counsel for the Respondent, **matter is adjourned to 19.06.2024.**

**IA (IBC)/357/2023**

**Present:** Ld. Senior Counsel Mr. Avinash Desai along with Mr. Bhupesh, Mr. Amir Bavani and Ms. Rishika Kumar for the Applicant.

Ld. Counsel Ms. Khushi for R3.

Ld. Counsel Mr. Avinash Alladi for R4.

Ld. Counsel Mr. Srikant Rathi for R5, R7, R8, R9, R12, R13, R19 to R22 and R24.

Ld. Counsel Mr. Y. Suryanarayana along with Mr. Nirav Shah, Mr. Alay Razi, Ms. Smirti Jaswal and Mr. Jash for R13.

Ld. Counsel Mr. Srikant Rathi stated that memo has been filed for the Respondent No.5. The same is taken on record. At the request of the Counsel for the Applicant, **matter is adjourned to 19.06.2024.**

**IA (IBC)/1314/2023**

**Present:** Ld. Senior Counsel Mr. Avinash Desai along with Mr. Bhupesh, Mr. Amir Bavani and Ms. Rishika Kumar for the Applicant.

**All the applications are adjourned to 26.04.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**